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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CM(M) 1206/2023

KASTURI RAJAN & ORS. Petitioners

Through: Mr. Virender Goswami, Mr. Soni

Singh, Ms. Swati Goswami, Ms. Parlehi Singh and Ms. Purvaja

Goswami, Advs.

versus

VATSALA VESCIO & ORS. Respondents

Through: Mr. Avneesh Garg, Mr. Srikas and

Mr. Harsh Pal, Advs for R-1. Mr. S. A. Saud, Adv for R-2.

CORAM:

HON'BLE MS. JUSTICE MANMEET PRITAM SINGH ARORA ORDER 28.11.2023

- 1. Mr. S. A. Saud, Advocate enters appearance on behalf of the Respondent No.2.
- 2. Learned Counsel for the Petitioners states that in view of the order dated 24.11.2023 passed in CM(M) 1938/2023, he seeks an adjournment to await for the outcome in the said proceeding.
- 3. Rejoinder, if any, be filed within four (4) weeks.
- 4. At request, the matter is adjourned to 12.02.2024 at 3:30 P.M.

MANMEET PRITAM SINGH ARORA, J

NOVEMBER 28, 2023 Aks

Click here to check corrigendum, if any